

इसके अतिरिक्त, 1981-82 में दक्षिण प्लेटफार्म पर उसको छत को 300 फुट लम्बा करने के संबंध में विचार किया जा रहा है ।

**Construction of a Bus Terminus in Yamuna Vihar**

7775. SHRI HARISH CHANDRA SINGH RAWAT: Will the Minister of SHIPPING AND TRANSPORT be pleased to state:

(a) whether it is a fact that the Delhi Development Authority propose to construct a bus terminus in Yamuna Vihar;

(b) whether the Delhi Development Authority has allotted land therefor; and

(c) if so, the location thereof and the time by which the construction will start?

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI BUTA SINGH):

(a) DTC has no proposal to construct a Main bus terminal at Yamuna Vihar.

(b) No, Sir.

(c) Does not arise.

यमुना बिहार में अर्पञ्जीकृत डाक्टरों द्वारा प्राइवेट क्लिनिकों का चलाया जाना

7776. श्री हरीश चन्द्र सिंह रावत : क्या स्वास्थ्य और परिवार कल्याण मंत्री यह बताने को तैयार करेंगे कि :

(क) क्या यमुना बिहार कालोनी में कुछ अनधिकृत अर्पञ्जीकृत डाक्टर अपने प्राइवेट क्लिनिक चला रहे हैं;

(ख) क्या एक डाक्टर को पूरी अर्हतायें रखने वाले व्यक्ति इस कालोनी के कुछ मकानों में डाक्टरों व्यवस्था कर

रहें और वे रोगियों को गलत भीषाघर्षा दे रहे हैं; और

(ग) यदि हाँ, तो क्या सरकार इस बारे में उचित कार्रवाई करेगी ?

स्वास्थ्य और परिवार कल्याण मंत्रालय में राज्य मंत्री (श्री नीहार रंजन लस्कर) : (क) और (ख), दिल्ली प्रशासन के ध्यान में ऐसा कोई मामला नहीं आयाजर

(ग) यह प्रश्न नहीं उठा ।

**Appointments made as Substitutes in Dhanbad Division**

7777. SHRI A. K. ROY: Will the Minister of RAILWAYS be pleased to state:

(a) the details of appointments made as Substitutes in each Department of Dhanbad Division from 1979 to 1981 year-wise;

(b) the policy followed regarding such appointments;

(c) the total number of local adivasis and Harijans appointed as Substitutes during the above period; and

(d) the reasons and justifications for not appointing the sons of non-Railwaymen as Substitutes?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALIKARJUN): (a) The number of Substitutes appointed is as under:

Department	1979	1980	1981
Mechanical (C&W)	104	101	0
Mechanical (Power)	274	45	203
Transportation and Commercial	176	111	Nil
Coal Commercial	14	26	N

(b) Substitutes as far as possible are drawn from a panel of suitable candidates selected for Class III and IV posts.

(c) 55.

(d) Persons who have volunteered for appointment as Substitutes are considered and the selection is not confined to sons/wards of Railway employees alone.

नागदा और उज्जैन के बीच सवारी  
गाड़ी चलाना

7778. श्री सत्य नारायण जटिया :  
क्या रेल मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या पश्चिमी रेलवे पर नागदा से मध्याह्न 2 बजकर 40 मिनट पर नागदा, उज्जैन-इन्दौर 87 डाउन गाड़ी के जाने के पश्चात् उज्जैन से नागदा की कोई अन्य सेवा उपलब्ध है;

(ख) यदि हां, तो वह गाड़ी वहां से कब चलती है;

(ग) क्या नागदा और उज्जैन के बीच किसी सवारी गाड़ी को चलाना न शुरू किए जाने के कोई कारण हैं, हालांकि नागदा से 87 डाउन गाड़ी के चलने के बाद लम्बे समय तक कोई गाड़ी नहीं है; और

(घ) उज्जैन और नागदा के बीच मध्याह्न 2 बजकर 40 मिनट के बाद चलने वाली 'डाउन' और 'अप' गाड़ियां कौन-कौन सी हैं?

रेल मंत्रालय तथा ससवाय कार्य विभाग में उपमंत्री (श्री मल्लिकार्जुन) : (क) जी नहीं।

(ख) प्रश्न नहीं उठता।

(ग) अर्थात् लाइन क्षमता के कारण अतिरिक्त गाड़ी नहीं चलाई जा सकती है।

(घ) अप दिशा में 86 अप भोपाल-तिलाम सवारी गाड़ी उज्जैन से 17-50 बजे छूटती है।

Coal Loading at any Railway Station

7779. SHRI HANNAN MOLLAH:  
Will the Minister of RAILWAYS be pleased to state:

(a) whether coal can be loaded in wagons at any Railway Station;

(b) if not, how coal is being loaded in hundreds of wagons in various stations of Eastern and South Eastern Railways; and

(c) whether the Railways allot wagons for that purpose?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN): (a) No. Coal in wagonloads is permitted to be booked only from notified stations, and Colliery, Cokery or Washery Sidings.

(b) and (c). Booking of 'Smalls' consignments of coal clubbed into wagonloads have been permitted on certain Railways from stations other than notified stations, Colliery, Cokery and Washery Sidings in compliance with Injunctions/Interim Orders issued by the Law Courts. In such cases allotment of wagons have been made in favour of holders of Court Injunctions/Interim Orders subject to the availability of wagons.